

18.02 hrs.

APPROPRIATION (NO. 3) BILL,*
1979.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
SATISH AGARWAL): I beg to move
for leave to introduce a Bill to autho-
rise payment and appropriation of
certain sums from and out of the Con-
solidated Fund of India for the ser-
vices of the financial year 1979-80.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill to authorise payment

and appropriation of certain sums
from and out of the Consolidated
Fund of India for the services of
the financial year 1979-80."

The motion was adopted.

SHRI SATISH AGARWAL: I intro-
duce** the Bill.

18.03 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Tuesday the
April 24, 1979/Vaisakha 4. 1901
(Saka).*

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23.4.79.

**Introduced with the recommenda-tion of the President.